

## SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr. Justice A.K. Mittal to Madras High Court.

Office of the Chief Justice of the Madras High Court would be falling vacant shortly consequent upon transfer of Mrs. Justice V.K.Tahilramani, Chief Justice of that High Court to Meghalaya High Court in terms of separate recommendation being made today.

The Collegium resolves to recommend that Mr. Justice A.K. Mittal, Chief Justice, Meghalaya High Court [PHC: P&H], be transferred, in the interest of better administration of justice, to Madras High Court.

( Ranjan Gogoi ), C.J.I.

( S.A.Bobde ), J.

( N.V. Ramana ), J.

( Arun Mishra ), J.

( R.F. Nariman ), J.

New Delhi,  
August 28, 2019.